


**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of CSM GZB 21-12-2016

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	43011/16	चतुर्ग	177A	साठवाड	50/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	43010/16	जाधव	"	"	50/-	
3.	43009/16	प्रदीप	"	साठवाड	50/-	
4.	43012/16	सुरेश	"	"	50/-	
5.	43013/16	सुरेश	"	"	50/-	
		निवेदित वाद		नाही		

  
 मुख्य न्यायिक अधिकारी  
 साठवाड

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... IAC Jy .....

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	<u>NIL</u>				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
				<u>NIL</u>	

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं०-१ माजिफ्नाद  
२५/१२/१६



